

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.09.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 181/BB/2020	For admission	Sec 9 of I&B code 2016	Kedari Food Foundation	Varun Tallum	Sri Indira Power Energies Pvt Ltd	S Rajesh ,adv (objections not filed)

ADVOCATE FOR PETITIONER/s: *Suman*

ADVOCATE FOR RESPONDENT/s: *S. Rajesh*

**ORDER**

Heard Shri Suman, learned Counsel for the Petitioner and Shri S. Rajesh, learned Counsel for the Respondent, through Video Conference.

The learned Counsel for the Respondent submits that he has already filed reply to the C.P. However, the registry is directed to scrutinize it and place it on record.

Post the case on **30.09.2020**.

*[Signature]*  
**MEMBER (T)**

*[Signature]*  
**MEMBER (J)**

Shruthi

*[Signature]*